- I. MoU (2010-11) between Government of India and Hindustan Insecticides Ltd.
- II. MoU (2010-11) between Government of India and Hindustan Organic Chemicals Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

 Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers) and the Hindustan Insecticides Limited, for the year 2010-11.

[Placed in Library. See No. L.T. 2081/15/10]

II. Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Organic Chemicals Limited (HOCL), for the year 2010-11.

[Placed in Library. See No. L.T. 2167/15/10]

- Report and Accounts (2008-09) of Auroville Foundation, Auroville, Tamil Nadu and related papers
- II. Reports and Accounts (2007-08 and 2008-09) of various IIT's, IIM's, Training and Research Institute, Information Technology, Design and Manufacturing Institutes Sarva Shiksha Abhiyan and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of Section 24 of the Auroville Foundation Act, 1988:—
 - (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2008-09.
 - (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2008-09, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2143/15/10]

- II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
 - (a) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 2008-09, and the Audit Report thereon.

[Placed in Library. See No. L.T. 2145/15/10]

- (b) Annual Accounts of the Indian Institute of Technology, Madras, for the year 2008-09, and the Audit Report thereon.
- (c) Statements (in English and Hindi) giving reason for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2144/15/10]

- (ii) A copy (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Northern Region, Kanpur, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (i)(a) above.

[Placed in Library. See No. L.T. 2151/15/10]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 2158/15/10]

- (iv) (a) Forty-seventh Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 2160/15/10]

- (v) (a) Thirty-fourth Annual Report and Accounts of the Indian Institute of Management (IIM), Bangalore, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(v) (a) above.

[Placed in Library. See No. L.T. 2157/15/10]

(vi) (a) Twelfth Annual Report and Accounts of the Indian Institute of Management (IIM), Kozhikode, for the year 2008-09, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 2152/15/10]

- (vii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTIR), Bhopal, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 2148/15/10]

- (viii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chennai, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2152/15/10]

- (ix) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No. L.T. 2153/15/10]

- (x) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 2156/15/10]

- (xi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Sikkim, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 2150/15/10]

- (xii) (a) Annual Report of National Council of Educational Research and Training (NCERT), New Delhi, for the year 2008-09.
 - (b) Annual Accounts of National Council of Educational Research and Training (NCERT), New Delhi, for the year 2008-09 and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) and (b) above.

[Placed in Library. See No. L.T. 2142/15/10]

- (xiii) (a) Annual Report and Accounts of the Rajiv Vidya Mission, Sarva Shiksha Abhiyan, Hyderabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 2146/15/10]

- (xiv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan of the U.P. Education For All Project Board, Lucknow, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. See No. L.T. 2147/15/10]

- (xv) (a) Annual Report of the Indian Institute of Technology (IIT), Delhi, for the year 2008-09.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2008-09 and the Audit Report thereon, under sub-section(4) of Section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) and (b) above.

[Placed in Library. See No. L.T. 2298/15/10]

(xvi) (a) Annual Report of the Indian Institute of Technology (IIT), Guwahati, for the year 2008-09.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2008-09 and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) and (b) above.

[Placed in Library. See No. L.T. 2293/15/10]

- (xvii) (a) Annual Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2008-09.
 - (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2008-09 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) and (b) above.

[Placed in Library. See No. L.T. 2296/15/10]

- (xviii) (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD & M), Kancheepuram, for the year 2007-09.
 - (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2008-09 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) and (b) above.

[Placed in Library. See No. L.T. 2297/15/10]

Memoranda of Understanding (2010-11) between the Government of India and various Ltd. Companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Hindustan Steelworks Construction Limited (HSCL), for the year 2010-11.

[Placed in Library. See No. L.T. 2178/15/10]